

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND
IA NOS. 58, 711 & 951 OF 2017**
**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND
IA NO. 199 OF 2018**

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Dated: 18th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matters of:

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 AND
IA NOS. 58, 711 & 951 OF 2017**

Bharti Airtel Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND
IA NO. 199 OF 2018**

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

Mr. Sharat Kapoor for Impleader

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Tushar Bharadwaj
Mr. Rohan Ganapathy for
Applicant/RJIL

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Mr. Shamik Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar

Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sudhir Makkar, Sr. Adv.
Mr. Shamik Bhatt
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

APPEAL NO. 29 OF 2017 & IA NO. 42 & 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
Mr. Shamik Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

Telenor (India) Communications Pvt. Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
 Ms. Soumya Saikumar
 Ms. Nishtha Sikrora
 Ms. Rimali Batra for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

Aircel Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Mr. Raunak Jain
 Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
 Ms. Soumya Saikumar
 Ms. Nishtha Sikrora
 Ms. Rimali Batra for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Sudhakar Deshmukh
 Mr. Raghavendra Tripathi
 Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
 Mr. Raunak Jain
 Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
 Ms. Soumya Saikumar
 Ms. Nishtha Sikrora
 Ms. Rimali Batra for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Tower Vision India Pvt. Ltd. **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Mr. Vishvendra Tomar for for R-1

Mr. G. Saikumar
Ms. Soumya Saikumar
Ms. Nishtha Sikroria
Ms. Rimali Batra for R-2

ORDER

Learned counsel for the appellant has concluded his arguments in Appeal No. 30 of 2017.

We have heard learned counsel for the appellant in Appeal No. 28 of 2017 for some time.

List these matters for further hearing on **19.07.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member